

PUBLISHED IN PART II SECTION 3(11) OF THE  
GAZETTE OF INDIA

Government of India  
Central Board of Direct Taxes

New Delhi, dated 25-6-86

6772 (F.No.261/13/86-ITJ(.)) In exercise of the powers conferred by sub-section(1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in partial modification of the Board's notification No.4331 A(F.No.261/23/81-ITJ) dated 23.11.1981 read with notification No.4430 (F.No.261/1/82-ITJ) dated 22.1.1982, the Central Board of Direct Taxes hereby direct that the Appellate Assistant Commissioner of Income-tax of the Range specified in Column (1) of the Schedule below shall perform their functions in respect of all persons and incomes assessed to Income-tax in the Income-tax Circles, Wards and/or Districts, specified in the corresponding entry in column (2) thereof excluding all persons and incomes assessed to income-tax over which jurisdiction rests with Commissioners of Income-tax (Appeals).

SCHEDULE

| Sl. No.                                                             | Ranges with Headquarters. | Income-tax Circles, Wards and Districts                                                                                                                                                                                                                                                                                                      |
|---------------------------------------------------------------------|---------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                                                                  | 2.                        | 3.                                                                                                                                                                                                                                                                                                                                           |
| 1. Appellate Assistant Commissioner of Income-tax, A-Range, Bombay. |                           | 1. Professional Circle<br>2. Companies Circle-I<br>3. Assessment Circle-I<br>4. Bombay Circle.<br>5. X-Ward<br>6. N.R.R.C.<br>7. B.R.C.<br>8. Com.Circle-II<br>9. Foreign Cos.Cir.I<br>10. Assessment Circle-II<br>11. Assessment Circle-IIA<br>12. Estate Duty<br>13. A-III Ward<br>14. Special Circle-I(old)<br>15. Special Circle-II(old) |

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| 1. | 2.                                                                  | 3.                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
|----|---------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 2. | Appellate Assistant Commissioner of Income-tax,<br>B-Range, Bombay. | <ol style="list-style-type: none"><li>1. Filmn Circle.</li><li>2. Cas.Circle-III</li><li>3. Foreign Cas.Cir.-II</li><li>4. Assessment Circle-III</li><li>5. Assessment Circle-III A</li><li>6. A-I Ward</li><li>7. A-II Ward</li><li>8. Cas.Circle-IV</li><li>9. Assessment Circle-IV</li><li>10. Assessment Circle-IV A</li><li>11. Trust Circle</li><li>12. B.I Ward</li><li>13. B.II Ward</li><li>14. Evacuee Circle I</li><li>15. Evacuee Circle II</li></ol> |
| 3. | Appellate Assistant Commissioner of Income Tax,<br>C Range, Bombay. | <ol style="list-style-type: none"><li>1. Market Ward</li><li>2. Companies Circle IV</li><li>3. Assessment Circle IV</li><li>4. Assessment Circle IV(A)</li><li>5. A V Ward</li><li>6. B.III Ward</li><li>7. Companies Circle V</li><li>8. Foreign Section</li><li>9. Assessment Circle V</li><li>10. Assessment Circle V(A)</li><li>11. A.IV Ward</li></ol>                                                                                                       |
| 4. | Appellate Assistant Commissioner of Income-tax,<br>D Range, Bombay. | <ol style="list-style-type: none"><li>1. D I Ward (ITOs - 1st, 3rd<br/>4th, 6th, 7th, 9th, 10th<br/>11th, 16th and 18th)</li></ol>                                                                                                                                                                                                                                                                                                                                |
| 5. | Appellate Assistant Commissioner of Income-tax,<br>E Range, Bombay  | <ol style="list-style-type: none"><li>1. D II Ward</li><li>2. C IV Ward</li><li>3. Assessment Circle VII</li><li>4. D I Ward (ITOs - 2nd,<br/>5th, 8th, 12th, 13th<br/>14th, 15th &amp; 17th)</li></ol>                                                                                                                                                                                                                                                           |
| 6. | Appellate Assistant Commissioner of Income-tax,<br>F Range, Bombay. | <ol style="list-style-type: none"><li>1. Salaries Branch II</li><li>2. Salaries Branch I</li><li>3. T.D.S.</li><li>4. B.S.D.(East)</li><li>5. Assessment Circle X</li></ol>                                                                                                                                                                                                                                                                                       |
| 7. | Appellate Assistant Commissioner of Income-tax,<br>G Range, Bombay. | <ol style="list-style-type: none"><li>1. GA Ward</li><li>2. B.S.D. (South)</li><li>3. Asstt. Circle IX</li><li>4. B.S.D. (West)</li><li>5. Survey Circle I</li><li>6. Survey Circle II</li></ol>                                                                                                                                                                                                                                                                  |

..... 3/-

- | 1.                                                                       | 2.                                                                                                   | 3. |
|--------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|----|
| 8. Appellate Assistant Commissioner of Income-tax<br>H Range, Bombay     | 1. The old Survey Circle I<br>Bombay.                                                                |    |
| 9. Appellate Assistant Commissioner of Income-tax<br>I Range, Bombay     | 1. The old Survey Circle II<br>Bombay.                                                               |    |
| 10. Appellate Assistant Commissioner of Income-tax<br>J Range, Bombay    | 1. G Ward<br>2. B.S.D. (North)<br>3. E Ward                                                          |    |
| 11. Appellate Assistant Commissioner of Income-tax<br>K Range, Bombay.   | 1. C.III Ward<br>2. C.I Ward                                                                         |    |
| 12. Appellate Assistant Commissioner of Income-tax<br>L Range, Bombay    | 1. C.II Ward<br>2. C.V Ward<br>3. Asstt. Circle VIII<br>4. Asstt. Circle XI<br>5. Asstt. Circle XIII |    |
| 13. Appellate Asstt. Commissioner of Income-tax<br>Central Range, Bombay | 1. All Central Circles in<br>Bombay.                                                                 |    |

Whereas the Income Tax Circle, Ward or District or part thereof stands transferred by this Notification from one A.A.C. to another A.A.C. appeals arising out of the assessments made in that Income Tax Circle, Ward or District or part thereof and pending immediately before the date of this notification before the A.A.C. from whom the circle/Ward/District is transferred, shall, from the date this Notification takes effect, be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1.7.1986.

  
 (Surender Paul)  
 Under Secretary  
 Central Board of Direct Taxes

Copy to:-

To

The Manager,  
Govt. of India Press  
Mayapuri, New Delhi.

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Copy to :-

1. Chief Commissioner of Income-tax, Bombay
2. Commissioner of Income-tax, Central-I, Bombay.
3. The Registrar, Income-tax Appellate Tribunal, Bombay
4. A.D.I (RS&P) Bulletin, New Delhi.
5. Ad.VI/E.D. Sections.
6. ITCC Section (2 copies )
7. The Joint Secretary & Legal Adviser, Ministry of Law,  
Shastri Bhawan, New Delhi.

(Sunder Paul)  
Under Secretary  
Central Board of Direct Taxes